

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.17/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 BHARMENDRA KUMAR
PROCESSES COMPANY
SECRETARY

petition

Ahmed
22/09/18

ORDER

Ld. Pr. CS appearing for the appellant has filed interim application but there is some defect, which needs rectification. Directed to cure the defect and call this I.A. on **26/10/2018**.

Sd

(Jinan K.R.)
Member (J)